

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1813**

TO BE ANSWERED ON FRIDAY, 16TH DECEMBER 2022

ISSUANCE OF ELECTORAL BONDS

1813. Shri A. Raja:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government had approved issuance of 23rd tranche of electoral bonds at the time of Assembly elections in Himachal Pradesh and Gujarat;
- (b) if so, the details thereof;
- (c) whether the Opposition parties and civil society groups had questioned the timing of approval of electoral bonds; and
- (d) if so, the response of the Government thereto?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

- (a) and (b): Yes sir, the Government had approved issuance of 23rd tranche of electoral bonds from 9th to 15th November, 2022, under the Electoral Bond Scheme, 2018 (as amended vide Gazette Notification dated 7th November, 2022).
- (c) and (d): No such references have been received.
